

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**34. C.P. (IB)/598(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Punjab National Bank Through Proposed  
Resolution Professional Cma Srigini Rajat Naidu  
V/s  
Shri Vijay Gutte Personal Guarantor For  
M/S. Seam Industries Limited**

**Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Avinash R Khanolkar a/w Adv. Khushboo Bhanushali appeared for the Petitioner. Adv. Aniruth Purusothaman appeared for the Respondent/Personal Guarantor. On the request of the Counsel for the Petitioner, list this matter on **09.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**